



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,10th May 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 1**

**[DIVISION BENCH]**

**REMOTE VIDEO HEARING WILL BE CONDUCTED  
THROUGH GOOGLE MEET APPLICATION.FOR LINK,  
CONTACT IN E-MAIL-rvcghc.courtj@gmail.com]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>DETENTION</u></b>				
1	WP(C)/6056/2019 WITH LCR	SAMSUL HOQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MS. R RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/7001/2019 WITH LCR, B/O	ABDUL JALIL @ A. JALIL AND 5 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR J K MISHRA MS. P BORAH MR. J K MISRA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
<b><u>ORDERS</u></b>				
3	I.A.(Civil)/2942/2019 WITH LCR, B/O in WP(C)/2933/2019	IMAN ALI @ IMAM ALI @ IMAN HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MD. S HUDA MR. N HAQUE MD. ARIF	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	<b>WITH</b> WP(C)/2933/2019	IMAN HUSSAIN @ IMAN ALI @ IMAM ALI AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MD. S HUDA MR. N HOQUE MD. ARIF	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

LEAVE NOTE OF ADVOCATES FOR 10/05/2021

1)	MR. L P SHARMA	19-04-2021	To	12-05-2021
2)	MR N DUTTA	28-04-2021	To	16-05-2021
3)	MS. M TALUKDAR	30-04-2021	To	17-05-2021
4)	MR. M TALUKDAR	30-04-2021	To	17-05-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,10th May 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 2**

**[AT 10:30 A.M.]**

**REMOTE VIDEO HEARING WILL BE CONDUCTED  
THROUGH GOOGLE MEET APPLICATION.FOR LINK,  
CONTACT IN E-MAIL-rvcghc.court2@gmail.com]**

---

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
---------------	--------------------	---------------------	----------------------------	----------------------------

---

**ORDERS**

1	I.A.(Civil)/1057/2021 WITH LCR in WP(C)/543/2021	MAHARUDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A KAKOTI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> WP(C)/543/2021	MAHARUDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A KAKOTI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

=====

LEAVE NOTE OF ADVOCATES FOR 10/05/2021

-

---

1)	MR. L P SHARMA	19-04-2021	To	12-05-2021
2)	MR N DUTTA	28-04-2021	To	16-05-2021
3)	MS. M TALUKDAR	30-04-2021	To	17-05-2021
4)	MR. M TALUKDAR	30-04-2021	To	17-05-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,10th May 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 10**

**[CIVIL BENCH**

**REMOTE VIDEO HEARING WILL BE CONDUCTED  
THROUGH GOOGLE MEET APPLICATION.FOR LINK,  
CONTACT IN E-MAIL-rvcghc.court10@gmail.com]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------------------	--------------	---------------------	---------------------

### JUDGEMENT

1	WP(C)/7225/2017 (AT 10:30 AM)	JYOTIRMOY DAS and 7 ORS. <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR.N BARUAH MRS.P BHARADWAJ MR.T N SRINIVASAN MR.A BARKAKATI MR.M K CHOUDHURY	GA, ASSAM MR. S K MEDHI MR. U K NAIR (SC, GHC), R-2 & 3 MS. I GOHAIN MR.N DEKA(R- 4-7&9) MRS. J DEKA MS. R DEKA MR. H CHETRY
---	----------------------------------	--	---	--

### MOTION

2	WP(C)/2793/2021 B/O (PDF COPY)	GUWAHATI ZILLA THALUA SAK PASALI BYABASAYEE SANTHA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. B D GOSWAMI MR. J C GOGOI MR B ISLAM	GA, ASSAM SC. G.M.C.
3	WP(C)/2892/2021 B/O (PDF COPY)	TRIGYN TECHNOLOGIES LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA	SC, ELEM. EDU GA, ASSAM SC, SSA
4	WP(C)/2903/2021 B/O (PDF COPY)	GO-2492H, EE (CIVIL) NFSG SRI R. C. AGASIMANI <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. S C KEYAL	ASSTT.S.G.I.
5	WP(C)/2924/2021 B/O (PDF COPY)	BHABA DEV MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR R SINGHA	SC, PWD SC, BTC

### ORDERS

6	I.A.(Civil)/625/2020 FIXED ,(PDF COPY) in RFA/1335/2020	ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS <b>Versus</b> SMTI. ARCHANA RANI CHANDA AND 4 ORS	MR B D DAS MRS R DEKA MR D BHATTACHARYA MR H K SARMA	
---	---	--	---	--

### **WITH**

RFA/1335/2020  
(Filing Number)

ASSAM POWER DISTRIBUTION COMPANY  
LIMITED AND 5 ORS  
**Versus**  
SMTI. ARCHANA RANI CHANDA AND 4  
ORS

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/05/2021

-

-----

-----

1)	MR. L P SHARMA	19-04-2021	To	12-05-2021
2)	MR N DUTTA	28-04-2021	To	16-05-2021
3)	MS. M TALUKDAR	30-04-2021	To	17-05-2021
4)	MR. M TALUKDAR	30-04-2021	To	17-05-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,10th May 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 10**

**[THIS BENCH WILL SIT AFTER RISING OF  
THE SINGLE BENCH OF HONOURABLE MR.  
JUSTICE K.R. SURANA**

**REMOTE VIDEO HEARING WILL BE CONDUCTED  
THROUGH GOOGLE MEET APPLICATION.FOR LINK,  
CONTACT IN E-MAIL-rvcghc.court10@gmail.com]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	I.A.(CrI.)/258/2021 WITH LCR 4 FILES, P.B.-2, FIXED in CrI.A./360/2019 <b>WITH</b> CrI.A./360/2019	ABDUL KALAM <b>Versus</b> THE UNION OF INDIA AND ANR.	MS. S K NARGIS MS. A MESEN	SC, NCB
		SHRI RAM MILAN AND ANR <b>Versus</b> THE UNION OF INDIA AND ANR	MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN	SC, NCB
2	<b>WITH</b> CrI.A./288/2019	MD. MUJIBUR RAHMAN <b>Versus</b> NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. I A HAZARIKA MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	SC, NCB
3	<b>WITH</b> CrI.A./393/2019	MD. SOHRAB KHAN <b>Versus</b> THE UNION OF INDIA AND ANR	MR. A KHAN MR. P K DAS MS. S K NARGIS MR. D BORA MS N DAS MS. A MESEN MR A K AZAD MS S CHOUDHURY	SC, NCB
	<b>WITH</b> I.A.(CrI.)/256/2021 in CrI.A./393/2019	SOHRAB KHAN <b>Versus</b> THE UNION OF INDIA AND ANR.	MS. A MESEN	SC, NCB

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/05/2021

-

-----

-----

1)	MR. L P SHARMA	19-04-2021	To	12-05-2021
2)	MR N DUTTA	28-04-2021	To	16-05-2021
3)	MS. M TALUKDAR	30-04-2021	To	17-05-2021
4)	MR. M TALUKDAR	30-04-2021	To	17-05-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,10th May 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 13**

**[CRIMINAL SINGLE BENCH]**

**REMOTE VIDEO HEARING WILL BE CONDUCTED  
THROUGH GOOGLE MEET APPLICATION.FOR LINK,  
CONTACT IN E-MAIL-rvcghc.court13@gmail.com]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	AB/983/2021 B/O	SUKTARA BEGUM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER M J ABEDIN	PP, ASSAM
<b>MOTION (BA)</b>				
2	Bail Appln./994/2021 B/O	SAMIR TALUKDAR @ ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI	PP, ASSAM
3	Bail Appln./1018/2021 B/O	JAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. R D BHUYAN MS E B GOGOI MR H DAS	PP, ASSAM
4	Bail Appln./1039/2021 FIXED	SAHIDUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MR. J ALI	PP, ASSAM
5	Bail Appln./1067/2021 B/O	PRAKASH LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. S SHARMA MS. P TALUKDAR	PP, ASSAM
<b>MOTION</b>				
6	AB/1233/2021 B/O	MD. SAHA ALI <b>Versus</b> THE STATE OF ASSAM	MR. P K SAHARIA MS K DAS MR D J NATH	PP, ASSAM
7	AB/1257/2021 B/O	MD. NIZAM UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR. K KALITA MR B ISLAM	PP, ASSAM
8	AB/1276/2021 B/O	MOFIDUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
9	AB/1288/2021 B/O	MD. DILDAR HUSSAIN @ DILJAR HUSSAIN @ PAGLA DOCTOR <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM
10	AB/1331/2021 B/O	AYUBUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM

**BAIL HEARING (BA)**

11	Bail Appln./878/2021 B/O	MITUL DAS AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S SARMA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	PP, ASSAM
12	Bail Appln./904/2021 B/O	AKHIRUL ISLAM SARKAR @ AKHIRUL ISLAM @ RAJ <b>Versus</b> THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
13	Bail Appln./938/2021 B/O	RAFIQUL ISLAM @ RAFIK ALI <b>Versus</b> THE STATE OF ASSAM	MR M AHMED	PP, ASSAM
14	Bail Appln./1012/2021 (PDF COPY), B/O	SYED NAZRUL ISLAM @ NAJRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR T KALITA MR. A SAIKIA MR T T MONI MR. A S ALI MR. J ISLAM	PP, ASSAM
15	Bail Appln./1015/2021 FIXED	MANIKUT BAYAN <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

**BAIL HEARING**

16	AB/1214/2021 B/O	MOINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR. S MOLLAH	PP, ASSAM
17	AB/1215/2021 B/O	INNUS ALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR. S MOLLAH	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/05/2021

-

1)	MR. L P SHARMA	19-04-2021	To	12-05-2021
2)	MR N DUTTA	28-04-2021	To	16-05-2021
3)	MS. M TALUKDAR	30-04-2021	To	17-05-2021
4)	MR. M TALUKDAR	30-04-2021	To	17-05-2021





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,10th May 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 16**

**[CRIMINAL SINGLE BENCH]**

**REMOTE VIDEO HEARING WILL BE CONDUCTED  
THROUGH GOOGLE MEET APPLICATION.FOR LINK,  
CONTACT IN E-MAIL-rvcghc.court16@gmail.com]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./991/2021 B/O	RIMA DAS @ RIMPI DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R C SAIKIA MR S DAS	PP, ASSAM
2	Bail Appln./1002/2021 B/O	MALEK UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
3	Bail Appln./1004/2021 FIXED	JOBI GADI <b>Versus</b> THE STATE OF ASSAM	MR B KAUSHIK MR. S HAZARIKA	SPL PP WILDLIFE FOREST ASSAM
4	Bail Appln./1051/2021 (PDF COPY), FIXED	ARJUN AGRAWAL @ ARJUN AGARWAL AND 2 ORS. <b>Versus</b> THE UNION OF INDIA	MR. D SAIKIA MR. K K DUTTA	SC, CUSTOMS
5	Bail Appln./1059/2021 B/O	PHULEN RABHA <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
6	Bail Appln./1065/2021 B/O	MOHESH DEV @ MAHESH CH. DEB <b>Versus</b> THE STATE OF ASSAM	MR. A DUTTA MR B TAID	PP, ASSAM
7	Bail Appln./1066/2021 B/O	WASHIM AKRAM <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
<b><u>MOTION</u></b>				
8	AB/1240/2021 B/O	ABUL HUSSAIN MAZUMDER @ TUTA MASTER AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. K A MAZUMDER MR A K AZAD	PP, ASSAM
9	AB/1280/2021 B/O	DIPAK NARZARY <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
10	AB/1295/2021 B/O	KHAIRUL ALOM @ RAJU <b>Versus</b> THE STATE OF ASSAM	MD H R AHMED	PP, ASSAM
11	AB/1361/2021 B/O	APU SARMAH <b>Versus</b> THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM

12	AB/1362/2021 B/O	JITUPON DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B HAZARIKA MR M RAHMAN	PP, ASSAM
13	AB/1364/2021 B/O	DHANJIR ALI @ DHANJUR ALI <b>Versus</b> THE STATE OF ASSAM	MR P DAS A DAS MR P PRAWAR	PP, ASSAM

**BAIL HEARING (BA)**

14	Bail Appln./834/2021 B/O	MD. JAHURUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED	PP, ASSAM
15	Bail Appln./890/2021 B/O	RAJU SAHU <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
16	Bail Appln./1009/2021 FIXED	SHAH ALOM <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MR Z RAHMAN	PP, ASSAM
17	Bail Appln./1011/2021 FIXED	ASHRAFUL HOQUE JINNAH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
18	Bail Appln./1020/2021 FIXED	CA AMIT SAHARIA <b>Versus</b> THE STATE OF ASSAM	MR DEBA SARMAH	MR. P J SAIKIA MR. R S MISHRA MR K J SAIKIA PP, ASSAM

**BAIL HEARING**

19	AB/849/2021 B/O	JULFIKKAR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS D DEORI	PP, ASSAM
20	AB/969/2021	JELAL UDDIN BEPARI <b>Versus</b> THE STATE OF ASSAM	MR. P BORA MR. S ISLAM MR A HAWARI	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/05/2021

-

-----

1)	MR. L P SHARMA	19-04-2021	To	12-05-2021
2)	MR N DUTTA	28-04-2021	To	16-05-2021
3)	MS. M TALUKDAR	30-04-2021	To	17-05-2021
4)	MR. M TALUKDAR	30-04-2021	To	17-05-2021



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Monday,10th May 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 18**

**[CRIMINAL SINGLE BENCH**

**REMOTE VIDEO HEARING WILL BE CONDUCTED  
THROUGH GOOGLE MEET APPLICATION.FOR LINK,  
CONTACT IN E-MAIL-rvcghc.court18@gmail.com]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	I.A.(CrI.)/259/2021 in Bail Appln./1014/2021	MAYANK AGARWAL <b>Versus</b> THE STATE OF ASSAM	MR. R M DAS MS. A BEGUM	PP, ASSAM
	<b>WITH</b> Bail Appln./1014/2021	MAYANK AGARWAL <b>Versus</b> THE STATE OF ASSAM	MR. R M DAS MS. A BEGUM	PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 10/05/2021

-

1)	MR. L P SHARMA	19-04-2021	To	12-05-2021
2)	MR N DUTTA	28-04-2021	To	16-05-2021
3)	MS. M TALUKDAR	30-04-2021	To	17-05-2021
4)	MR. M TALUKDAR	30-04-2021	To	17-05-2021